

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) No. Sir. The case is being processed.

(b) The building if purchased will house posts and Telegraphs offices and will cost about rupees forty lakhs.

(c) Floor area is 63,000 Sq. Ft.

(d) 42,650 Sq Ft. will be available if purchased.

4-Point formula for solution of Telengana Problem

7755. **SHRI K. MALLANNA** . Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is a 4-Point formula under discussion between the Chairman of the Telengana Praja Samiti and the Central leaders ;

(b) if so, what are the broad features of the formula ;

(c) whether the question of leadership of Andhra Pradesh is to be decided by the Prime Minister ; and

(d) if so, whether Government have arrived at any decision in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (d). There has been further exchange of views with the Chairman of the Telengana Praja Samiti and others on the problems of the Telengana region. No definite conclusions have been reached but discussions will continue.

Non-inclusion of Cuddapah District in Andhra Pradesh in the List of Districts Selected for setting up of Industries

7756. **SHRI K. KODANDA RAMI REDDY** : Will the Minister of PLANNING be pleased to state :

(a) whether Cuddapah District in Rayalaseema region of Andhra Pradesh has not been included in the list of Districts selected for extending special concessions in the matter of setting up of industries ;

(b) if so, the reasons therefor ;

(c) whether the Central Government have received any representations from the State Government and the Rayalaseema Development Board in this regard ; and

(d) if so, the reaction of the Central Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (d). The recent proposals of the Government of Andhra Pradesh for selection of district of Cuddapah and three other districts to qualify for concessional finance from financial institutions, have been considered and approved for the purpose.

Identification of Backward District-Sized Blocks In Andhra Pradesh for Central Subsidy

7757. **SHRI K. KODANDA RAMI REDDY** : Will the Minister of PLANNING be pleased to state :

(a) the names of the backward District-sized blocks in Andhra Pradesh, identified and yet to be identified, for purposes of a 10 per cent subsidy of the fixed capital investment by a new Industrial Units ;

(b) whether the Government of India has been requested by the State Government to declare Srikakulam and Cuddapah Districts also as backward Districts for the purpose of special incentives for rapid industrialisation ; and

(c) if so, what is the reaction of the Central Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) The proposals of the Government of Andhra Pradesh for selection of two 'areas' to qualify for the 10 per cent Central subsidy on the fixed capital investment of industrial units, are under consideration.

(b) and (c). The State Government's proposals for the selection of the backward districts of Srikakulam and Cuddapah to qualify for concessional finance from financial institutions, have recently been considered and approved for the purpose.

Suggestions by Andhra Pradesh Handloom Advisory Board to Protect the Industry

7758. **SHRI K. KODANDA RAMI REDDY** : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the measure suggested by the Andhra

Pradesh Handloom Advisory Board to the Centre in order to protect the Handloom industry in the country ; and

(b) the reaction of the Centre in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No suggestion has been received from the Andhra Pradesh Handloom Advisory Board.

(b) Does not arise.

**Disciplinary Action against
C. R. P. Constables**

7759. SHRI VAYALAR RAVI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Constables against whom disciplinary action was taken in the C. R. P. Battalions since 1969 and the complaints of victimisation received by Government against such disciplinary action from the Constables so affected ;

(b) the steps taken to prevent the victimisation ; and

(c) the number of Constables dismissed and the States to which they belonged ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Production of Tobacco

7760. SHRI K. SURYANARAYANA. Will the Minister of FOREIGN TRADE be pleased to state :

(a) the total production of tobacco in the country and the excise duty collected by Government therefor ;

(b) whether Government are aware that in 1970-71 season the prices of country tobacco has fallen down 100 per cent than the 1969-70 season ;

(c) whether Government have received any memorandum from the growers to find out market for the disposal of their crop in the season ; and

(d) if so, the particulars of the memorandum and action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Production of tobacco during 1969-70 has been 338.2 thousand tonnes and excise duty realised therefor is Rs. 7719 lakhs.

(b) Yes, Sir. There has been fall in the price during 1970-71 due to the increased production of country tobacco this year.

(c) Yes, Sir.

(c) (i) To find out markets for disposal of accumulated stocks of Natu tobacco in Andhra Pradesh, and

(ii) Postponement of period of repayment of crop loans sanctioned by the Banks to the growers.

(d) Matter is under consideration

Transfers of Police Officers in West Bengal

7761. SHRI S. C. SAMANTA : Will the Minister of HOME AFFAIRS be pleased to state

(a) the total number of I.P.S. and other cadre Police Officers who have been transferred from West Bengal and the Calcutta Police to different Central Organisations in the last three years ending July 15, 1971 with their new postings ; and

(b) whether such large scale inter-change of Officers was necessary for administrative reasons ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) A statement is placed on the Table of the House.

(b) Yes, Sir. Such deputation is provided for in the IPS Scheme. The strength of the IPS cadre of each State includes a certain number meant to be sent on deputation to the Government of India ; such deputation, apart from being necessary, provides the officers experience and training in higher and wider responsibilities, which will make them much more useful when they revert, then they would otherwise be.

The State Police Officers are taken on deputation on account of their experience and local knowledge.